

ORDER SHEETO.A./MA/RA/CP NO. 1149 OF 2001Applicant/s B. Singh Respds. UOI & OrsAdvocate for Applicant/s Smt. S. Rai Advocate for Respondent/s Sh. S. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<u>06.11.08</u> Hon'ble A.K. Gaur, JM Hon'ble Manjulika Gautam, AM Heard Sh. A. Singh brief holder of Smt S. Rai learned counsel for the applicant <u>MA 4528/08</u>:- For restoration of OA is allowed. OA is restored to its original number. Applicant's counsel submitted that this OA may be dismissed as having become infructuous. The OA is accordingly dismissed as having become infructuous. <i>(Signature)</i> (Mrs M. Gautam) M(A) <i>(Signature)</i> (A.K. Gaur) M(J) <i>(Signature)</i>	
		Contd. On Sheet No.